

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.215
Appeal/7(AHM)2021

Proceedings under Section 58 r.w 59 of Co.Act,2013

IN THE MATTER OF:

Bharat Vijaybhai Bhatt

.....Applicant

V/s

Flowchem Engineering Pvt Ltd

.....Respondent

Order delivered on: 28/08/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, as it is already 5 pm and Hon'ble Member (J) has held two benches today, list the matter for further hearing on 31.08.2023.

-SD-

SAMEER KAKAR
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)

Anuj